

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 & 131 OF 2015**

Dated: 25th July, 2016

In the matter of:-

**Western Electricity Supply Company of
Orissa Limited & Ors.**

.... Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors.

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the
matter on **22.09.2016.**

COURT MASTER